

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5939
ANSWERED ON:02.05.2003
VOTER LIST OF MP
DR. KIRIT SOMAIYA;SHIVRAJ SINGH CHOUHAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the directions of Election Commission to Madhya Pradesh Government for suspension of 5 officials have not yet been implemented by the State Government;
- (b) if so, the reasons therefor;
- (c) whether correction in voters list has started; and
- (d) if so, the manner in which the voters whose name has been struck out can re-apply to become a voter?

Answer

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

- (a) to (d) The requisite information is being collected and will be laid on the Table of the House.